

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM – III/04/2015/

Dated Shillong, the 18th November 2018.

In partial modification to the Constitution of Benches dated 21st May, 2018 **Hon'ble the Chief Justice** vide order dated 18.11.2018 is pleased to constitute Division Bench & Single Benches respectively for Monday the 19th November, 2018 as under.

Division Bench consisting of **Hon'ble the Chief Justice & Hon'ble Mr. Justice H.S.Thangkhiew** would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from **10:30 AM in Court Room No.1.**

Single Judge Bench of **Hon'ble the Chief Justice** would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions; Admission, Orders and Hearing of Civil Writ Petitions upto the year 2014 (except for part-heard matters of Court No.2) and all Single Judge matters which are not specified before the other Single Judges from **Second half from 02:00 PM or immediately after the Division Bench is Over in Court Room No.1.**

Single Judge Bench of **Hon'ble Mr. Justice S. R. Sen** would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge from the year 2015 from **10:30 AM in Court Room No.2.**

Single Judge Bench of **Hon'ble Mr. Justice H.S.Thangkhiew** would take up matters specifically ordered to be listed by Hon'ble Chief Justice from **Second half from 02:00 PM or immediately after the Division Bench is Over in Court Room No.3.**

BY ORDER,

REGISTRAR [JUDL.]

MEMO NO.HCM – III/04/2015/ 1614A

Dated Shillong, the 18th November 2018.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
5. The Advocate General, High Court of Meghalaya, Shillong.
6. The Central Government Counsel, High Court of Meghalaya, Shillong.
7. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
8. President / Secretary, High Court Bar Association, Shillong.
9. President / Secretary, Shillong Bar Association, Shillong.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

18.11.18
REGISTRAR [JUDL.]